

**1. QUESTIONS**

**(a) STARRED QUESTIONS**

Questions in Starred list (Corrected) to be orally answered.

**(b) UNSTARRED QUESTIONS**

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

**2. PAPERS TO BE LAID ON THE TABLE**

**1.SHRI MANOHAR PARRIKAR**, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demand for Grant: Civil Supplies & Consumer Affairs (Demand No. 70).

**2.SHRI MANOHAR PARRIKAR**, Chief Minister to lay the following Annual Reports:

- a) Annual Administration Report for the year 2015 – 2016.
- b) 29<sup>th</sup> Annual report of Goa Public Service Commission for the year 2016-17.

**3. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-9)**

Demand No. 55	-	Municipal Administration
Demand No. 62	-	Law
Demand No. 66	-	Fisheries
Demand No. 74	-	Water Resources
Demand No. 80	-	Legal Metrology

**GOVERNMENT BILLS-CONSIDERATION AND PASSING**

**1. SHRI MANOHAR PARRIKAR**, Chief Minister to move that The Goa (Mopa Airport Development Authority) Bill, 2018, be taken into consideration;

**ALSO** to move that the Bill be passed.

**2. SHRI ROHAN A. KHAUNTE**, Minister for Revenue to move that The Goa Land Revenue Code (Amendment) Bill, 2018, be taken into consideration;

**ALSO** to move that the Bill be passed.

**3. SHRI ROHAN A. KHAUNTE**, Minister for Revenue to move that The Goa Regularization of Unauthorized Construction (Amendment) Bill, 2018, be taken into consideration;

**ALSO** to move that the Bill be passed.

**4. SHRI ROHAN A. KHAUNTE**, Minister for Revenue to move that The Goa Requisition and Acquisition of Property Bill, 2017(As reported by the Select Committee) be taken into consideration;

**ALSO** to move that the Bill be passed.

**ASSEMBLY HALL  
PORVORIM-GOA  
1<sup>st</sup> AUGUST, 2018**

**N. B. SUBHEDAR  
SECRETARY**